

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.47 of 2012 & I.A. No. 207 of 2012

Dated:3rd July, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Maharashtra State Power Generation Co. Ltd. Appellant (s)

Versus

M.E.R.C. & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Hemant Singh

Counsel for the Respondent (s) : Mr. Buddy Ranganadhan

ORDER

On the prayer of the learned counsel for the appellant matter is adjourned to 20th July, 2012. Appellant is at liberty to file rejoinder on or before that date with copy served on the other side.

**(V.J. Talwar)
Technical Member**

**(Justice P.S. Datta)
Judicial Member**

